

**IN THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

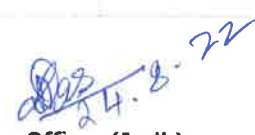
**NOTICE**

Dated : 24.08.2022

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in respective Decrees during the office hours (10:00 AM to 05:00 PM) within a week from today. The Decree at item no. 1 had been previously notified in the Cause list dated 26.04.2022 and 13.06.2022. The Decrees from item no. 2 to 4 had been previously notified in the Cause list dated 13.06.2022. If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

1.	RSA 93/20	Amiron Nessa & Ors -vs- Abu Bokkar Mondal @ Fokir Ali	Mr S Hoque	[Dismissed under Order-41 Rule-11 of CPC]
2.	RSA 61/20	Sri Binod Basumatary & Ors -vs- Smt. Supriya Chakrabarty & Ors	Mr PK Das Ms B Das	[Dismissed under Order-41 Rule-11 of CPC]
3.	RSA 102/20	Rejia Begum -vs- Syeda Samsunnehar Choudhury	Mr MK Choudhury, Sr. Adv. Mr P Bharadwaj Mr A Barkataki	Mr Z Mukit
4.	RSA 105/20	Shri Ranadhir Nath -vs- Shrimati Shephali Rani Devi & Ors	Mr PK Roy Mr SK Chakraborty Ms A Chakraborty Ms M Dutta	[Dismissed under Order-41 Rule-11 of CPC]
5.	RSA 35/13	On the death of the sole appellant, his legal heirs Saleha Khanam & Ors -vs- On the death of the respondent No.1, her legal heirs Sri Prasanta Dasgupta & Ors	Mr A Dhar	Mrs R Choudhury
6.	RSA 237/13	Smt. Raj Lakshmi Sarkar & Anr -vs- Sri Chandra Kumar Sarkar	Mr AK Hussain Mr B Hussain Mrs S Hazarika	None appeared (Throughout)
7.	RSA 147/08	Shri Tanu Singha & Ors -vs- Smti Mira Chakrabarty & Ors	Mr A Bhattacharjee	Mr GN Sahewalla, Sr. Adv. Md Aslam Ms MD Burman Mr M Sahewalla
8.	RSA 232/13	Baniz Uddin @ Md. Baniz Uddin Sk. & Ors -vs- Mustt. Golapi Nessa	Mrs R Choudhury Mr AFNU Mollah Ms E Yasmin	Mr J Ahmed Ms D Bora Mr M Ansari Ms RS Bhuyan
9.	I.A.(C)- 2131/21 I.A.(C)- 2256/19 I.A.(C)- 4212/18 in Review Pet. No.- 171/16 in RFA- 27/04	M/S Humanoid Laboratories & Ors -vs- The State of Assam & Ors	Mr SP Roy	[For R- 1 & 3]: Mr T Gogoi, GA, Assam [For R- 2]: Mr A Khanikar
10.	RSA 193/14	Smti. Dipti Das & ors -vs- On the death of the respondent No.1, his legal heirs Sri Priyabrata Das & Ors	Mr Sheeladitya Ms B Das	Mrs R Choudhury Ms A Begum Ms N Begum Ms P Sarmah

Admn. Officer (Judl.)  
Civil (Second) Appeal Section  
Gauhati High Court, Guwahati

  
24/08/22